

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5007

ANSWERED ON:25.04.2013

FAST TRACK COURTS

Bundela Shri Jeetendra Singh;Mahendrasinh Shri Chauhan ;Patil Shri A.T. Nana;Sivasami Shri C.;Thomas Shri P. T.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Fast Track Courts functioning in the country as on December, 2012, State-wise;
- (b) whether a demand for reconstitution of Fast Track Courts was made during the recent conference of Chief Ministers and Chief Justices;
- (c) if so, the details thereof including the States which have made the said demand;
- (d) whether the Government proposes to grant financial assistance to the States for the said purpose; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW & JUSTICE (DR. ASHWANI KUMAR)

(a) As per information received from the Registries of the High Courts/ State Governments, the number of Fast Track Courts functioning in the country is at Annex.

(b)&(c) In the Conference of Chief Ministers and Chief Justices of High Courts held on 7/4/2013, establishment of Fast Track Courts was discussed and it was decided that the State Governments shall, in consultation with the Chief Justices of the respective High Courts, take immediate steps to establish a suitable number of Fast Track Courts relating to offences against women, children, differently-abled persons, senior citizens and marginalized sections of society. It was also decided that the State Governments shall provide adequate funds for the purpose of creating and continuing the Fast Track Courts.

(d)&(e) Government has approved making available upto Rs. 80 crore per annum on a matching basis upto 31/3/2015 from out of the amount allocated (Rs. 500 crore per annum) for morning/ evening/shift courts in the 13th Finance Commission Award for judiciary, for meeting the expenditure on 10% additional positions of judges to be created in the State Judicial Services in pursuance of the judgement of the Supreme Court in Brij Mohan Lal case.

ANNEX

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 5007
ON 25/4/2013 The number of Fast Track Courts functioning as on December, 2012.

Sl.No. Name of the state No. of FTCS functioning
as on December 2012

1 2 3

1 Andhra Pradesh 108

2 Arunachal Pradesh 3

3	Assam	20
4	Bihar	183
5	Goa	4
6	Haryana	7
7	Himachal Pradesh	9
8	Karnataka	93
9	Kerala	38
10	Maharashtra	100
11	Manipur	2
12	Meghalaya	3
13	Mizoram	2
14	Nagaland	2
15	Odisha	35
16	Punjab	15

17 Uttarakhand 22

18 West Bengal 150

Total 796

- information upto 10/12
- information upto 6/12